

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:622
ANSWERED ON:21.05.2012
RESTRICTED ZONES AROUND DEFENCE INSTALLATIONS
Rao Shri Inderjit Singh

Will the Minister of DEFENCE be pleased to state:

- (a) the guidelines laid down to fix the radius of restricted/no-construction zones around the various defence installations including the ammunition depots across the country;
- (b) whether the Government has undertaken review of the radius range of such zones in view of the increasing population/activities/encroachments in the said zones and if so, the details thereof;
- (c) whether the radius of restricted zones has been reduced from 900 metres to 100 metres around various Air Force installations in the recent past;
- (d) if so, whether the revised radius range is applicable for the Gurgaon based Air Force Ammunition Depot; and
- (e) if not, whether the Government has taken cognizance of the increasing population/activities/unauthorized constructions in the restricted zone and proposes to reduce the radius or relocate the depot to some other place and if so, the details thereof?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 622 FOR ANSWER ON 21.5.2012

(a) The guidelines issued from time to time are mainly covered under Works of Defence Act, 1903, Defence Service Regulation, 1962 (amended as regulation for Army in 1987); the Manoeuvres, Field Firing and Artillery Practice Act, 1938; Ministry of Defence Letter's No. F.2(9)/65/D(Air-II) dated 4th July 1966 & Statutory Rules and Orders (SRO) 93 dated 22nd May, 2001, which encompasses Section 9A of the Air Craft Act, 1934 (22 of 1934) and Ministry guidelines issued vide 11026/2/2011/D(Lands) dated 18.5.2011.

(b) Yes, Madam. The instructions in this regard are subject to review from time to time.

(c) In 2007, the earlier instructions were revised and, depending on the type of installation, restrictions ranging from 100 mtr. to 900 mtr. were imposed.

(d) Yes, Madam. However, in view of the presence of ammunition stores, even under the revised instructions, the limits are not changed.

(e) There is no plan to reduce the radius or relocate the depot. However, the matter has been taken up with the State Government authorities for removal of unauthorized construction.